

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 07th December, 2015
TIME:10.30 hrs. to 13.15 hrs.

HON'BLE MR D N PATIL, REGISTRAR

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 137/2015(CZ)	Himnshu Tiwari Vs. Madhya Pradesh Road Development Corporation & 8 Ors.	Mr. Ayush Dev Bajpai, Adv.	
2.	Appeal No. 52/2015(CZ)	Mahesh Kumar Verma Vs. MP SEIAA & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
3.	Appeal No. 53/2015(CZ)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in